## **PROGRAMME**

INAUGURAL SESSION	
09:30 am to 10:00 am	Registration
10:00 am to 10:02 am	National Anthem
10:02 am to 10:05 am	Lighting of Lamp
10:05 am to 10:10 am	Felicitation of the Dignitaries
10:10 am to 10:20 am	Welcome & Introductory Address Hon'ble Mr. Justice D.N. Patel, Chairperson, TDSAT
10:20 am to 10:35 am	Address by Special Guest Ms. Rakhil Kahlon, IT Secretary, Government of Himachal Pradesh
10:35 am to 10:50 am	Address by Special Guest Mr. Anup Kumar Rattan, Advocate General, Government of Himachal Pradesh
10:50 am to 11:05 am	Address by Chief Guest Hon'ble Mr. Justice Tarlok Singh Chauhan, Acting Chief Justice High Court of Himachal Pradesh
11:05 am to 11:15 am	Vote of thanks Mr. Manjul Bajpai, President, Telecom Lawyers' Association
11:15 am to 11:45 am	Tea Break

BUSINESS SESSION		
Moderator: Mr. Meet Malhotra, Senior Advocate		
11:45 am to 11:55 am	"Interplay of Competition Law & Telecom Regulatory Regime in India" Presentation/talk by Mr. Aditya Vaibhav Singh, Advocate	
11:55 am to 12:05 pm	"Decline of Cable Industry" -Presentation / talk by Mr. Tejvir Singh Bhatia, Advocate	
12:05 pm to 12:15 pm	"Cyber Dispute Resolution & Role of TDSAT" -Presentation / talk by Ms. Payal Kakra, Advocate	
12:15 pm to 12:25 pm	"Cyber Attacks & Security" -Presentation / talk by Mr. Upendra Thakur, Advocate	
12:25 pm to 12:35 pm	"Remedies under IT Act for Cyber Crime" -Presentation / talk by Mr. Vibhav Srivastava, Advocate	
12:35 pm to 12:45 pm	"Remedies for Consumers under Cyber Law" -Presentation / talk by Mr. Kunal Tandon, Advocate	
12:45 pm to 12:55 pm	"Legal remedies for consumers of Telecom, Broadcasting & IT Services" Presentation / talk by Mr. Peeyush Verma, President, Himachal Pradesh High Court Bar Association	
12:55 pm to 01:05 pm	Interactive Session & Concluding Remarks by Mr. Meet Malhotra, Senior Advocate	
01:05 pm to 01:15 pm	Vote of thanks by Mr. Nasir Husain, Advocate	
01:15 pm to 01:17 pm	National Anthem	
01:17 pm onwards	Lunch	